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Date: 15/12/2025

(2023) 12 DEL CK 0110 Delhi High Court

Case No: Regular First Appeal No. 369 Of 2021

Rajiv Agarwal APPELLANT

Vs

Balmer Lawrie Co Ltd RESPONDENT

Date of Decision: Dec. 19, 2023

Acts Referred:

• Limitation Act, 1963 - Section 5

Arbitration and Conciliation Act, 1996 - Section 23(4), 29A

Commercial Courts Act, 2015 - Section 12A

• Negotiable Instruments Act, 1881 - Section 138(b), 138(c)

Hon'ble Judges: Jasmeet Singh, J

Bench: Single Bench

Advocate: Puneet Taneja, Manmohan Singh Narula, Amit Yadav, Anil Kumar, Shashank

Dixit

Judgement